

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:283
ANSWERED ON:30.11.2010
DEVELOPMENT OF ROADS AND BRIDGES
Tomar Shri Narendra Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government provides grants to the States and the Union Territories for development of roads and bridges under the scheme 'Inter-State Connectivity and Economic Importance';
- (b) if so, the details thereof alongwith the criteria for sanctioning funds under the said scheme;
- (c) the details of the proposals submitted by the various State Governments in this regard during each of the last three years and the current year, State-wise including Madhya Pradesh and Rajasthan alongwith their present status thereof;
- (d) the details of grants provided by the Union Government during each of the last three years and the current year, State-wise including Madhya Pradesh and Rajasthan; and
- (e) the time by which the pending proposals are likely to be cleared?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO 283 TO BE ANSWERED ON 30-11-2010 ASKED BY SHRI NARENDRA SINGH TOMAR REGARDING DEVELOPMENT OF ROADS AND BRIDGES.

(a) to (e) This Ministry provides grants to the States and the Union Territories for development of roads and bridges under the schemes of Inter-State Connectivity (ISC) and Economic Importance (EI) as per provisions of Central Road Fund (CRF) Act, 2000 amended by Finance Act, 2005. The State-wise / Union Territory-wise details of funds allocated and released under the schemes during each of the last three years and the current year are at Annexure-I. The Union Government while revamping the CRF by levying cess on petrol and diesel decided that 10% of the share of CRF for State roads be earmarked for development of roads under this scheme for improvement of State roads of Economic and Inter-State Importance. This is a Centrally sponsored scheme and 100% grant is provided in case of Inter-State projects and 50% grant in case of projects of Economic Importance. The State -wise details of proposals received from various State Governments including Madhya Pradesh and Rajasthan under the schemes of ISC & EI and approved during each of the last three years and the current year are at Annexure-II. The proposals furnished by the respective State Governments under ISC & EI up to the year 2009-10 have been approved subject to the availability of funds and inter-se-priority.